## Annexure-2

Name of the corporate debtor: S.R.Industries Limited; Date of commencement of CIRP:21.12.2021 (Order served to IRP dated 21.12.2021); List of creditors as on: 20.09.2022

List of unsecured financial creditors belonging to any class of creditors (Amount in INR)

received  Date of Amount Amount Nature of Amount Whether % of voting contingen receipt claimed of claim admitted by party? CoC  of any mutual of claim claim covered related share in admitted by party? CoC	nder
receipt claimed of claim claim covered related share in t claim may be set- admitted	
admitted by party? CoC off	
guarantee	
NA	